

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ADDITIONAL BENCH

ALLAHABAD

DATED: THIS THE 15TH DAY OF APRIL 1997

Coram : Hon'ble Mr. S. Das Gupta AM
Hon'ble Mr. T. L. Verma JM

ORIGINAL APPLICATION NO. 244/97

1. UNION of India through
Chief General Manager (T)
East U.P. Circle Lucknow.
2. Divisional Engineer (T),
Mirzapur.
3. Sub Divisional Officer (T),
Mirzapur - - - - - Petitioner

C/A Sri A. Sthalkar.

Versus

1. Ram Jiyawan s/o Badra Prasad,
C/O Hind Mazdoor Sabha, U. P.,
140/132 Jonstonganj, Allahabad.
2. Presiding Officer, Central Industrial
Tribunal-Cum-Labour Court, Kanpur.

----- Respondents

ORDER (ORAL)
Hon'ble
By Mr. S. Das Gupta AM

This application arises out of an order dated 19.6.1996 passed by the Labour court. It has since been held by the Hon'ble Supreme court that matters arising out of the order by the Labour court are not cognizable by this Tribunal.

This application, therefore, is not maintainable before this Tribunal and the same is disposed of accordingly. Nothing in this order, however shall preclude the applicant from seeking remedial measures for redressal of grievance before the appropriate legal forum, if so advised.

SQI

Sharma
MEMBER (J)

W.R.
MEMBER (A)